

management of the Bhavnagar Unit was entrusted to the Government of Gujarat by an order dated the 15th of December 1973. Since then, this Unit is being managed by the Government of Gujarat on behalf of Government of India. This unit is manufacturing Barges, pontoons, F. R. P. Boats, Tourists Launches, tugs, Work Boats, F. R. P. Dug-out Canoes and also doing off-shore Work.

(d) Details of production in the Bhavnagar Unit from September 1975, when it re-started, till the 31st of March 1980, are as under:

	Nos.	Value Rs. (in lakhs)
1. Barges	31	272.50
2. Pontoons	4	31.00
3. F.R.P. Boats	4	0.36
4. Launches	1	2.95
5. Off-Shore Work	—	6.23
<b>Total:</b>		<b>313.04</b>

(e) to (g) Production in the Bhavnagar Unit, being managed by the Government of Gujarat, is of excellent quality and the Products meet the required specifications. This Unit has already executed several export orders for Barges, Pontoons etc. Assistance required for its growth will be made available as and when found necessary.

1971 की लड़ाई के पाकिस्तानी युद्ध-बंदियों पर किए गए खर्च की प्रतिपूर्ति

5230. श्री मूल सभ्य ज्ञाना : क्या रजतसंघी यह बताने की कृपा करेंगे कि :

(क) 1971 के भारत-पाक युद्ध के दौरान बन्दी बनाये गये पाकिस्तानी सैनिकों की संख्या कितनी थी और उन पर कुल कितना खर्च किया गया था; और

(ख) क्या उन पर खर्च की गई राशि बसूल कर ली गई है और यदि नहीं तो उसके क्या कारण हैं ?

रक्षा मंत्रालय में सहायक मंत्री (जी सी० पी० एन० सिंह) : (क) 1971 के भारत-पाक युद्ध में बन्दी बनाये गये पाकिस्तानी सैनिकों की संख्या 75,579 थी। जिसमें अफसर भी शामिल हैं। 31 दिसम्बर, 1978 तक उन पर किया गया कुल व्यय 38,15,06,00 रुपए (अड़तीस करोड़ पन्द्रह लाख छः हजार रुपए) था।

(ख) इन पाकिस्तानी युद्ध-बंदियों पर किए गए खर्च की प्रतिपूर्ति का प्रश्न पहले भी कई बार पाकिस्तान सरकार के सामने रखा गया था लेकिन इसका अभी तक कोई समाधान नहीं किया गया है।

### Manufacture of Deep Sea Fishing Trawlers

5231. SHRI K. A. SWAMI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is sufficient technical know-how in Indian Shipyards to manufacture deep sea fishing trawlers;

(b) whether Government-owned shipyards are willing to build fishing trawlers; and

(c) if so, the reasons why Government are permitting import of foreign trawlers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The import of fishing trawlers is permitted on a selective basis on considerations of cost, delivery and special needs so as to ensure rapid development of the marine fishing industry.